

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA

UNSTARRED QUESTION NO.1531
TO BE ANSWERED ON THE 19TH DECEMBER, 2018

NEW AND INNOVATIVE DEFENCE PRODUCTION PROJECTS

1531. SHRIMATI POONAMBEN MAADAM:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to promote new and innovative defence production projects under Make in India programme;
- (b) if so, the details thereof and the details of projects given approval during the last three years;
- (c) whether certain projects particularly manufacturing of small arms are not given approval even though the Ordnance Factory Board had given its approval and the company validation was done;
- (d) the details of the projects lying pending during each of the last three years; and
- (e) the decision taken by the Government and the Ordnance Factory Board (OFB) in this regard and to expedite the process of approval?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1531 FOR ANSWER ON 19.12.2018

1. Government has taken several initiatives to promote new and innovative defence production projects under 'Make in India' in the past four years such as introduction of Buy (Indian-IDDM) category of capital acquisition, promulgation of separate 'Make-II' procedure, launch of iDEX (Innovations in Defence Excellence) scheme, launch of Technology Development Fund (TDF) Scheme, etc.

In the last three financial years i.e. from 2015-16 to 2017-18, Government has accorded Acceptance of Necessity (AoN) to 111 proposals, worth Rs.1,78,900 Crore approximately under 'Buy (Indian-IDDM)', 'Buy (Indian)', 'Buy and Make (Indian)' or 'Make' categories of capital procurement as per Defence Procurement Procedure (DPP), which means Request for Proposal (RFP) is issued only to Indian Vendors. These proposals are progressed as per the guidelines stipulated in DPP. In addition, all the procurement schemes are regularly reviewed and prioritized on the basis of critical operational needs of the Armed Forces.

2. With regard to manufacturing of small arms, the Expression of Interest (Eoi) for identifying / shortlisting Original Equipment Manufacturer (OEM) for collaboration in the production of small arms for civilian market was issued by Ordnance Factory Board (OFB) in 2015. Meanwhile, in the changed scenario, OFB shifted its focus from manufacturing of civilian weapon to manufacturing weapons for Services and Ministry of Home Affairs (MHA). The proposal for selection of partner for co-production of Non-Prohibited Bore (NPB) weapons has been dropped by OFB.

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In the last three years, seven global Eols including small arms, have been floated by OFB. The status of the same is as under:

Sr. No.	Item	Status
1	Air Defence Gun Ammunition	Closed
2	70mm Rocket	Closed
3	Assault Rifle 7.62mm	Closed
4	Non-Prohibited Bore Pistol (NPB)	Closed
5	Mini Truck	Closed
6	Mounted Gun System	EOI for selection of technology partner was floated for participation in the forthcoming Request for Proposal (RFP) for 155mm Mounted Gun System to be issued by the Army HQ. MoU has been signed by OFB in August 2017 with M/s BAE Systems, USA with validity of two years from the date of signing.
7	Air Defence Gun for Indian Army	Closed
